

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3133
ANSWERED ON:11.08.2000
SUVIDHA AND SAHAYATA
ASHOK KUMAR PATEL;SURESH PASI;SURESH RAMRAO JADHAV (PATIL)

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to introduce immediately two schemes named `Suvidha` and `Sahayata` to remove the difficulties of tax-payee;
- (b) if so, the details thereof; and
- (c) the time by which the final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR)

- (a) Yes Sir, two schemes for `Suvidha` and `Sahayata` of taxpayers have been introduced from 1st August, 2000, to remove their difficulties.
- (b) & (c): For `Suvidha` of taxpayers all the computerised branches of the nationalised banks in 133 towns and cities being covered by 1/6 scheme, have been authorised to receive direct tax payments, with effect from 1st August, 2000. Simultaneously, `Helpline - Income tax` has started functioning in Delhi as a focal point for bringing to the Department's notice urgent and serious problems of individual and corporate tax payers for immediate action for their `Sahayata`. This scheme is working under the supervision of an officer of the level of Commissioner of Income tax. `Helpline-Income Tax` will be extended to other stations in due course. These schemes are part of Government's efforts to make tax administration more user friendly.